

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3227  
ANSWERED ON:23.08.2011  
DEVELOPMENT OF BORDER AREAS  
Ramasubbu Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to develop border areas in the country on par with other backward regions;
- (b) if so, the details thereof and the names of districts/blocks identified for development and the amount allocated for the same;
- (c) whether the Government also proposes to increase compensation to the farmers in the area falling between barbed wire along the borders; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): Government of India has been implementing a Border Area Development Programme (BADP) through the State Governments as a part of a comprehensive approach to Border Management. The main objective of the BADP is to meet the special developmental needs of the people living in remote and inaccessible areas with the entire essential infrastructure through convergence of Central/State/BADP/Local schemes and participatory approach. The programme is implemented in 358 identified border blocks of 96 districts of 17 States, which constitutes international land border with neighboring countries. The list of identified blocks and districts is annexed. An amount of Rs. 900 crore has been allocated for the BADP during the current Financial year, 2011-12. There is no other proposal under the consideration of the Government for development of border areas on par with other backward regions.

(c) to (d): No, Madam. Government does not propose to increase compensation to the farmers in the area falling between barbed wire fencing along the border.